

Government of Jammu and Kashmir

Home Department

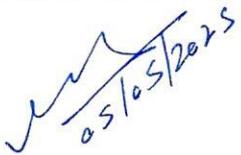
Civil Secretariat, Jammu/Srinagar

Notification

Jammu, the 5th May, 2025

S.O.- 117 In relation to Section 4 (f) of the Bharatiya Nyaya Sanhita, 2023 and in exercise of the powers conferred by relevant sections of Bharatiya Nagarik Suraksha Sanhita, 2023, the Government of Union Territory of Jammu and Kashmir hereby makes the following guidelines for award of Community Service as punishment:-

S.No	Community Services	Place/Office of Service	Authorizing Officer	Monitoring Authority	Duration of Community Service
1	Cleaning/ Maintenance of wards and peripherals	Government Hospital/ Government Dispensaries	RMO/ Dean or Designated officer	District Probation Officer or any other appointed or Designated officer by the state Government for the purpose	One day to thirty-one days OR forty hours to two hundred forty hours.
2	Casualty/ OP Management	Government Hospital	RMO/ Dean or Designated Officer	-do-	-do-
3	Trolley / Movement assistance	Government Hospital	RMO/ Dean or Designated Officer	-do-	-do-
4	Any other duties identified by RMO/Dean which require more special/medical Knowledge	Government Hospital	RMO/Dean or Designated officer	do	do
5	Cleaning/maintenance of study area, stock area and peripherals	District/ Taluka Office/ Legal Aid Clinics/ Any Govt. library	Secretary DLSA/ Librarian /Incharge officer	do	do
6	Arranging of Books / Listing of Books or any clerical assistance or Binding	DLSA Office District/ Taluka office / Any Govt library	Secretary DLSA/ Librarian /Incharge Officer	do	do
7	Cleaning of classrooms, library, labs ground and peripherals.	Govt Educational Institutes	HM/ Principal or designated Officer	do	do
8	Cleaning, maintenance along with Municipal /Corporation	Corporation /Municipality/ Panchayat	Respective Commissioner/BD O or designated	do	do


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	cleaning staff		officer		
9	Removal of weeds from roadsides	Corporation/ Municipality/ Panchayat	Respective Commissioner/BD O or designated officer	do	do
10	Any cleaning or maintenance of public buildings	Public offices	Concerned officers	do	do
11	Traffic regulation, crowd regulation, premises/station clearing, common area maintenance	Police stations	SHO /Designated officer	do	do
12	Cleaning/ maintenance	Public parks/ Space & Beach of Corporation/Municipality/Panchayat	Respective Commissioner/BD O or designated officer	do	do
13	Cleaning/ maintenance	Old age homes Mental Health Institutes/ Hostels/ Social welfare department buildings	Warden/ incharge officer or Designated officer	do	do
14	Tree planting, watering, weed removal and maintenance work	Forest department	Ranger / Incharge Officer / designated Officer	do	do
15	Cleaning /Maintenance or clerical assistance	Zoo/Museums	Curator/ Incharge Officer/ Designated Officer	do	do
16	Any other duty as part of Community service which the court deems fit in the given case	Concerned department	Concerned Officer	do	do

By order of the Government of Jammu and Kashmir.

Sd/-
(Chandraker Bharti) IAS
Principal Secretary to the Government

No. HOME-OWP/468/2024-10-HOME (7492100)

Dated:-05.05.2025


05/05/2025

Copy to:

1. Learned Advocate, General, J&K.
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
4. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
5. Director, Archives, Archaeology and Museums, J&K.
6. Director, Information & Public Relations, J&K.
7. General Manager, Government Press, Jammu/Srinagar, for Publication in the extra-Ordinary issue of the Government Gazette.
8. Private Secretary to the Chief Secretary.
9. Private Secretary to the Principal Secretary to the Government, Home Department.
10. I/C Website, Home Department.

Copy also to the Joint Secretary (JKL), Ministry of Home Affairs, Government of India.


05/05/2025
(Monish Kumar), JKAS
Under Secretary to the Government